RAJYA SABHA

Prevalence of diarrhoea

19. SHRI PRASANTA CHATTERJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) how many people have suffered due to Diarrhoea in the country during the years 1999, 2000 and 2001 and the number of deaths in each year, and

(b) the current figure in Metropolitan cities during January-April, 20027

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) and (b) As per available data in the Ministry, number of cases of diarrhoeal disease and deaths in the country during 1999, 2000 and 2001 are as follows:---

Year	Cases	Deaths	
1999	82,15,296	3,594	
2000	88,12,925	2.901	
2001	81,71,206	2,273	

City-wise information, however, is not centrally maintained.

Discrimination in Reimbursement of Medical Expenses

20. SHRI P. PRABHAKAR REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the reimbursement of medical expenses incurred in private hospitals recognized by the CGHS authorities in terms of his Ministry's OM dated the 7th September, 2001 is limited to the 50% of the actual expenses incurred by a pensioner as against the 100 per cent reimbursement made to a serving officer;

(b) if so, the reasons for this discrimination; and

(c) whether there is a move to remove the discrimination and if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) No, Sir, A Memorandum of Agreement (MoA) has been entered into by Director, CGHS with each of the private hospitals recognised under CGHS Delhi vide Dept. of Health's O.M. dated 7.9.2001 which binds the hospitals not to charge CGHS beneficiaries (both serving and pensioners) over and above the ceiling rates for various medical procedures/